

**GOVERNMENT OF INDIA  
MINISTRY OF INFORMATION & BROADCASTING**

**RAJYA SABHA  
UNSTARRED QUESTION NO. 561**

**TO BE ANSWERED ON 29.11.2024**

**NOTICE TO WIKIMEDIA FOUNDATION**

**561 Shri Derek O' Brien:**

**Will the Minister of INFORMATION AND BROADCASTING be pleased to state:**

**(a) whether it is a fact that Government has sent a notice to the United States based Wikimedia Foundation in relation to Wikipedia's status as an intermediary; and**

**(b) if so, the details thereof, if not, the reasons therefor?**

**ANSWER**

**MINISTER OF RAILWAYS, MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF ELECTRONICS AND INFORMATION TECHNOLOGY**

**(SHRI ASHWINI VAISHNAW)**

**(a) to (b):- The Ministry of Information and Broadcasting regularly interacts with various digital media platforms in connection with implementation of the provisions IT Act, 2000 and Information Technology (Intermediary Guidelines and Digital Media Ethics Code) Rules, 2021 ("IT Rules, 2021"). A letter was issued to Wikimedia Foundation to seek information/clarification in this regard.**

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